

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.329
CAA-246(ND)/2017

IN THE MATTER OF:

M/s. Ajay Fincap Consultants Pvt. Ltd. & Ors. and The Regional Director

.... **APPLICANT/PETITIONER**

SECTION
U/s 230-232

Order delivered on 13.01.2023

CORAM:
SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Rakesh Kumar, Mr. Ankit Sharma - Advocates

For the OL

: Ms. Hemlata Rawat Counsel for OL

ORDER

Ld. Counsel appearing for the petitioner seeks short adjournment for further arguments in the matter. The matter is adjourned to **17.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)